

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.44 of 2017 (SZ)

Applicant(s)

Respondent(s)

Mr.K.Chandiran
No.313, Kottakuppam
Manjakkaaranai, Uthukottai
Thiruvallur.

Vs. The District Environmental Engineer
Tamil Nadu Pollution Control Board,
Plot No.41, 1st Street, Judges Colony,
Periyakuppam, Thiruvallur and others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s.P.G.Thiyagu, A.Sathiyamurthi
& R.Velusamy

Mrs.Rita Chandrasekar for R1 to R3
M/s. V.Sanjeevi, K.Muthukumarasamy
for R4

Note of the Registry	Orders of the Tribunal
Item No.5	<p>Date: 23rd November, 2017</p> <p>There is no representation for the applicant. Learned counsel appearing for the respondent submitted that the only point surviving in this application is in respect of the claim of compensation.</p> <p>List the matter for final arguments on 08.01.2018.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>